493. [Transferred to the 27th July, 19841.

Moratorium on setting up of New **Steel Plants**

494. SHRI PARVATHANENI UPEN-DRA: Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether it is a fact that Government have decided not to set-up any new major steel plants in the near futurs, and
- (b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE): (a) No, Sir.

(b) Does not arise.

Surrender and Capture of Insurgents in Manipur

495. SHRI R. K. JAICHANDRA SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of insurgents Manipur who have surrendered the State Government since 1980 and the number of those who have been captured during the same period:
- (b) what are the various rehabilitation schemes that the Government of Manipur have so far taken up and how many persons have been rehabilitated under each scheme:
- (c) what assistance has been given by the Central Government for the implementation of the rehabilitations schemes of the States; and
- (d) whether there are plans to strengthen the Manipur Rifles raising additional battalions?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS iSHRIMATI RAM DULARI SINHA): Ca) to (d) Information is being collected and will be jaid on the Table of the House.

496. [Transferred to the llth July,

Casual/Muster Roll Workers in the Ministry of Home Affairs

497. SHRI KRISHNA NAND JOSHI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is any proposal under Government's consideration to the casual/muster roll workers who have rendered more than 360 days' service in his Ministry/attached or subordinate offices as permanent workers as has been done in the railwavs:
- (b) if so, by when orders to this effect are likely to be issued; and
- (c) if the answer to part (a) above being the negative, what are the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) to (c) There is no proposal unconsiderations of the Government treat casual/muster roll workers the Ministry of Home Affairs and attached and subordinate officesi as permanent on rendering more than 360 days of service. The orders issued by the Ministry of Railways in June, 1984 are applicable to casual workers engaged in railway projects and they only provide that such workers may be treated as temporary subject to certain conditions on completion of 3 to 5 years service during the period from 1-1-1984 to 31-3-1987.

Shortage of Cold Roll Coils and Hot **Roll Coils in the Country**

- 498. SHRI RAJNI RANJAN SAHU: Will the Minister of STEEL AND MINES be pleased to state:
- (a) whether there is any shortage of cold roll coils and hot roll coils in the country; and